

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 2045
TO BE ANSWERED ON 30.07.2018**

Fake Engineering Colleges

**2045. SHRI P. NAGARAJAN:
SHRI LAXMAN GILUWA:
SHRIMATI RAMA DEVI:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that a number of fake engineering colleges are running in the country and cheating the youth;
- (b) if so, the reaction of the Government in this regard;
- (c) the number of fake engineering colleges identified during the last three years; and
- (d) the details of the action taken against them?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(DR. SATYA PAL SINGH)

(a) to (d): The instances of engineering colleges running their courses without the approval of All India Council for Technical Education (AICTE) have come to the notice of the Government. The state-wise details of these (277) institutions are at annexure. In order to regulate the engineering colleges, the AICTE has been established by an Act of Parliament (Act 52 of 1987) with a function to grant approval to new technical institutions, introduction of new courses etc. The AICTE has also notified regulations mandating the technical institutions to obtain the prior approval for running courses in Engineering and Technology. Further, the Institutions conducting unapproved courses are directed from time to time through Public Notices and individual letters under intimation to concerned state government to seek AICTE approval for conducting of technical education programmes or to close them down.

In addition to it, University Grants Commission (UGC) has also maintained a list of 24 fake universities on its website <https://www.ugc.ac.in/page/Fake-Universities.aspx> . To curb the menace of fake universities/ institutions, UGC publishes public Notices on list of fake Universities/Institutions in Hindi and English Newspapers and sends letters to State Chief Secretaries, Education Secretaries and Principal Secretaries for taking action against fake Universities/Institutes of located in their jurisdiction and identify such Universities / Institutes which are functioning in their State.

ANNEXURE AS REFERRED TO IN PART (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 2045 TO BE ANSWERED ON 30.07.2018 ASKED BY SHRI P. NAGARAJAN, SHRI LAXMAN GILUWA, SHRIMATI RAMA DEVI REGARDING FAKE ENGINEERING COLLEGES

Sl. No.	State/ UT	Number of fake institutes
1	Andaman and Nicobar Islands	0
2	Andhra Pradesh	7
3	Arunachal Pradesh	0
4	Assam	0
5	Bihar	17
6	Chandigarh	7
7	Chhattisgarh	0
8	Dadra and Nagar Haveli	0
9	Daman and Diu	0
10	Delhi	66
11	Goa	2
12	Gujarat	8
13	Haryana	18
14	Himachal Pradesh	1
15	Jammu and Kashmir	0
16	Jharkhand	4
17	Karnataka	23
18	Kerala	2
19	Lakshadweep	0
20	Madhya Pradesh	0
21	Maharashtra	16
22	Manipur	0
23	Meghalaya	0
24	Mizoram	0
25	Nagaland	0
26	Odisha	1
27	Puducherry	0
28	Punjab	5
29	Rajasthan	3
30	Sikkim	0
31	Tamil Nadu	11
32	Telangana	35
33	Tripura	0
34	Uttarakhand	3
35	Uttar Pradesh	22
36	West Bengal	27
Total		277